

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19-02-2021 AT 10.30 A.M THROUGH  
VIDEO CONFERENCING:**

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**PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA/213/2018  
IN  
PETITION NUMBER : CP/47/2017  
NAME OF THE PETITIONER : S.K. Ganesh  
NAME OF THE RESPONDENTS : Lyton Power Systems Pvt Ltd & 2 others  
UNDER SECTION : Sec 241/242 of CA, 2013**  
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**ORDER**

Due to paucity of time, matter is adjourned to **08.04.2021**.

-sd-

**(ANIL KUMAR B)  
MEMBER (TECHNICAL)**

-sd-

**(R. SUCHARITHA)  
MEMBER (JUDICIAL)**

vs